

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

38. C.P. 686/2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2023**

NAME OF THE PARTIES: - Dr. Vipul Anil Rawade & Ors.
V/s
The Bombay Diocesan Trust Association
Pvt & Ors

Section: 241(1), 242 & 244 of Companies Act, 2013

ORDER

Adv. V. P. Verma appeared for the Petitioner. Adv. Daljeet Singh Bhatia appeared for the Respondent No.1 & 2 through VC. Counsel for the Petitioner seeks time to file rejoinder in response to the reply filed by the Respondent. Let the same be filed with an advance copy to the other side. List this matter on **31.01.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)